


**IN THE INCOME TAX APPELLATE TRIBUNAL
JABALPUR BENCH, JABALPUR**

**BEFORE SH. KUL BHARAT, HON'BLE VICE PRESIDENT & SH. NIKHIL
CHOUDHARY, HON'BLE ACCOUNTANT MEMBER**

ORDERS TO BE PRONOUNCED ON 08.01.2025

Sr. No.	ITA/MA/CO No.	Name of assessee	Bench	Date of hearing	Author	Result
1.	36/JAB/2023	Jila Sahkari Kendriya Bank Maryadit	DB	06.01.2025	AM	Allowed for statistical purposes
2.	234/JAB/2018	ACIT vs. Sh. Indrabhan Singh through Sh. Lal Saheb Rathore (L/H)	DB	06.01.2025	AM	Appeal is allowed
3.	139/JAB/2023	Krishan Pratap Singh	DB	07.01.2025	AM	Allowed for statistical purposes


(Shamshad Husain)
Sr. Private Secretary
ITAT, Jabalpur (On tour)